MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 95 **Imphal, Thursday, August 21, 2025** **(Sravana 30, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: HIGHER & TECHNICAL EDUCATION DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, dated the 11th August, 2025

No.UHE-104/5/2023-HTE-DHTE: In supersession of all previous orders issued in this regard and in pursuance of sub-section (1) & (2) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act,2005, the Governor of Manipur is pleased to designate the following Officers in respect of Higher & Technical Education Department, Manipur as First Appellate Authorities, SPIOs & ASPIOs of the respective offices (public authorities) to provide information under the said Act:

Sl. No.	Name of the office/public authority	**First Appellate Authority (FAA)**	**State Public Officer (SPIO)**	**Assistant State Public Officer (ASPIO)**
1	Secretariat: Higher & Technical education	Principal Secretary/ Commissioner /Secretary	Addl. Secretary/Special Secretary/ Joint Secretary	Deputy Secretary/Under Secretary
2	University & Higher Education, Manipur	Director	Addl. Director	Sr. Administrative Officer/Sr.Officer appointed by the Director
3	Government Polytechnic	Controller	Principal	Vice-Principal /Seniormost to be appointed by the Principal
4.	Government/Government Aided Colleges	Principal	Vice-Principal /Seniormost teacher to be appointed by the Principal	2nd Seniormost teacher to be appointed by the Principal

2. Further, Director (University & Higher Education), Manipur shall make sure that SPIOs & ASPIOs are appointed in all the Government/Government Aided Colleges without fail.

By order & in the name of the Governor;

RAJKUMAR DINESH SINGH,
Principal Secretary (Hr.& Tech. Edn.),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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